

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.09.2022

**Misc. Application No. 834 of 2022
And
Appeal No. 496 of 2022**

Udayan Banerjee

....Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Triptimoy Talukder, Advocate for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Manish Chhangani, Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

ORDER :

1. Adjourned on the request of the learned counsel for the appellant to enable him to file supplementary affidavit. List for admission on September 12, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

02.09.2022
PTM